

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 442/2020

Date of Decision: 13<sup>th</sup> January, 2021

CORAM: RAVINDER KAUR, MEMBER (J)

Balkrishna Pandurang Nawale  
Working as:Superintendent of Custom  
& GST (Group 'B' Post) in the Office  
of the Commissioner of Customs  
41/A Sasoon Road, 4<sup>th</sup> Floor, Opposite  
Wadia College Pune - 411 001 and  
residing at - Sai Mangal Housing  
Society RH-28/2/20 Chinchwad MIDC,  
Sambhajinagar, Pune - 411 019,  
Mobile No.9404237992,  
Whatsapp No.9665767101,  
Email id-nawale9@gmail.com

... *Applicant*

(In person)

## VERSUS

1. The Union of India  
Through the Chief Commissioner of  
Customs & GST, 41/A Sasoon Road  
GST Bhavan, IIIrd Floor,  
Opposite Wadia College, Pune - 411 001.
2. The Chief Commissioner of Customs & GST  
41/A Sasoon Road  
GST Bhavan, IIIrd Floor,  
Opposite Wadia College, Pune - 411 001.
3. The Commissioner of CGST Audit II,  
Pune, 41/A Sasoon Road  
GST Bhavan, Ivth Floor,  
Opposite Wadia College,  
Pune - 411 001.

Proceeding conducted through videoconferencing  
with consent of applicant

ORDER (ORAL)

Present:-

Applicant in person.

2. Heard applicant for sometime on admission.

3. At this stage, applicant seeks permission to withdraw the present OA with liberty to file better OA.

4. In these circumstances of the case, the Original Application is dismissed as withdrawn with liberty to the applicant to file better OA afresh. No order as to costs.

(Ravinder Kaur)  
Member (J)

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SD  
19/01/21